

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

LOK SABHA

**STARRED QUESTION NO. *197
TO BE ANSWERED ON 01.01.2018**

PRADHAN MANTRI KAUSHAL VIKAS YOJANA

***197. SHRI VINAYAK BHURAO RAUT:**

SHRI GOPAL SHETTY:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the details of the Pradhan Mantri Kaushal Kendras (PMKKs) established and proposed to be set up with modern infrastructure facilities in each district of the country after the inauguration of the Pradhan Mantri Kaushal Vikas Yojana (PMKVY), State-wise including Maharashtra;
- (b) whether the Government is aware that contracts of some of the agencies appointed to operate PMKKs in various districts have been cancelled recently and if so, the details thereof and the reasons therefor, State-wise including Maharashtra;
- (c) whether the Government is aware that due to closing of these Kendras the purpose of PMKVY is being defeated and if so, the details thereof;
- (d) whether the Government is considering/has considered to award new contract for opening of the closed PMKKs including in Ratnagiri and Shindhadurg of Maharashtra; and
- (e) if so, the details thereof and if not, the reasons therefor, State/UT-wise including Maharashtra and the time by which the new contracts are likely to be issued for the purpose?

ANSWER

**MINISTER IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI DHARMENDRA PRADHAN)**

- (a) to (e) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (E) OF LOK SABHA
STARRED QUESTION NO. 197 TO BE ANSWERED ON 01.01.2018 ASKED BY SHRI
VINAYAK BHAURAO RAUT AND SHRI GOPAL SHETTY REGARDING 'PRADHAN
MANTRI KAUSHAL VIKAS YOJANA'**

(a) Ministry of Skill Development and Entrepreneurship is implementing two flagship schemes known as Pradhan Mantri Kaushal Vikas Yojana (PMKVY) and Pradhan Mantri Kaushal Kendra (PMKK) on pan –India basis to cover the prospective youths. Under PMKK, Ministry is promoting establishment of model aspirational skill centres in every district for imparting skill training through PMKVY. As on 22.12.2017, 527 Pradhan Mantri Kaushal Kendras (PMKKs) have been allocated across 27 states covering 484 Districts and 406 Parliamentary Constituencies (PCs). Out of which, 328 PMKKs have been established. Out of the 36 Districts in Maharashtra, PMKKs have been allocated in 28 Districts. State-wise list of allocated PMKKs is given at **Annexure I**.

(b) to (e) As on December 27, 2017, 56 PMKKs including the PMKKs in districts of Ratnagiri and Shindhudurg of Maharashtra, have been de-allocated for various reasons namely; Training Providers (TPs) were unable to identify the suitable location as per PMKK Guidelines, TPs requested to withdraw due to the inadequate financial and operational bandwidth to implement the project, Non-adherence to the timeline of the project as per the PMKK Agreement etc. District/PC wise de-allocation of PMKKs, as on 27.12.2017, is given at **Annexure-II**.

De-allocation of PMKKs in some districts has not defeated the purpose of PMKVY as out of the total target allocation of 25 lakhs under PMKVY 2016-20, till date, a target of 5 lakh has been allocated to PMKKs for training under the scheme. Further, Proposal has been invited for these de-allocated / un-allocated PMKK centers from the market through Request for Proposal (RFP) dated 12th September 2017.

List of allocated PMKKs state-wise as on 22.12.2017

Sl. No.	States/ UT	No. of allocated PMKKs district wise/ PC wise
1	Andhra Pradesh	19
2	Assam	17
3	Bihar	31
4	Chandigarh	1
5	Chhattisgarh	26
6	Delhi	4
7	Gujarat	29
8	Haryana	21
9	Himachal Pradesh	4
10	Jammu and Kashmir	7
11	Jharkhand	20
12	Karnataka	34
13	Kerala	10
14	Madhya Pradesh	44
15	Maharashtra	28
16	Manipur	4
17	Meghalaya	5
18	Nagaland	2
19	Odisha	24
20	Punjab	17
21	Rajasthan	28
22	Tamil Nadu	23
23	Telangana	13
24	Tripura	2
25	Uttar Pradesh	64
26	Uttarakhand	13
27	West Bengal	37
Total		527

Annexure-II

District/PC wise de-allocation of PMKKs, as on 27.12.2017, is given below:

S. No.	District/PC	Name of TP to whom the district was earlier allocated	Reason for De-Allocation
1.	Arwal (1)	Rooman Technologies Private Limited	TP was unable to identify the suitable location as per PMKK Guidelines
2.	Kondagaon (1)	Care Educational and Welfare Society	
3.	Saharsa, West Garo hills (2)	IL&FS Skills Development Corporation Limited	
4.	Kinnaur, Lahaul Spiti (2)	Calance Software Private Limited	
5.	Alirajpur, Barwani (2)	Centum Workskills India Limited	
6.	Kohima (1)	Orion Edutech Private Limited	
7.	East Sikkim, South Sikkim (2)	Edujobs Academy Private Limited	
8.	Imphal East (1)	Empower Pragati Vocational & Staffing Private Limited	
9.	Madhepura (1)	Swapped with East Champaran- IL&FS Skill Development Corporation Limited	
10.	Hazaribagh, Kodarma, Lohardaga, Ramgarh, Kannur, Kasaragod, Kozhikode, Malappuram, Wayanad, Chitrakoot, Jalaun, Jhansi, Kanpur Dehat, Lalitpur, Tirap, Kathua, Udhampur, South Delhi (Okhla) (18)	Don Bosco Tech Society	TP requested to withdraw due to the inadequate financial and operational bandwidth to implement the project
11.	Mumbai, Mumbai Suburban, Raigarh, Ratnagiri, Sindhudurg (5)	Kohinoor Technical Institute Private Limited	Non-adherence to the timeline of the project as per the PMKK Agreement
12.	Bargarh, Kalahandi, Kandhamal, Nabarangapur, Nuapada (5)	Basant Devi Charitable Trust	
13.	Hamirpur, Kangra, Kullu, Mandi, Una, Chamba (6)	ICFE Skills Solutions Private Limited	
14.	Mumbai North West (PC), Mumbai North East (PC), Bangalore South (PC), Chennai North (PC) (4)	ITM Edutech	
15.	Amritsar, Gurdaspur, Hoshiarpur, Kapurthala, Pathankot (5)	Teamlease Limited	Post PMKK Allocation, TP requested to withdraw and did not enter into the Agreement
